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Gujarat Agricultural Produce Markets (Amendment) Act, 1965

5 of 1965

[30 March 1965]

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Gujarat Agricultural Produce Markets (Amendment) Act, 1965

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[30 March 1965]

An Act to amend the Gujarat Agricultural Produce Markets Act, 1963. It is hereby enacted in the Sixteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Agricultural Produce Markets (Amendment) Act, 1965.

2. Amendment Of Section 64 Of Guj. 20 Of 1964 :-

In section 64 of the Gujarat Agricultural Produce Markets Act, 1963 (Guj. 20 of 1964), in sub-section (2), to clause (ii), the following proviso shall be, and shall be deemed always to have been added, namely:-

"Provided that if, in the case of any market committee, the period for which the members thereof would have held office as aforesaid expires before the 30th September 1965, it shall be deemed to have been extended upto the end of December 1965;".